

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills****Date: 21st September, 2015****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 51/2015 (CZ) (M.A.No.407/15)	Nitin Jeswani Vs. State of M.P. & Ors.	Mr. Nitin Jeswani, Applicant Mr. Vivek Choudhary, Adv. Mr. Vijay Bahadur Singh Tomar, Adv.	
2.	Original Application No. 43/2015 (CZ)	Kalyan Singh Vs. State of Rajasthan & 15 Ors.		
3.	Original Application No. 46/2015	Parishram Samaj Kalyan Nirman Samiti Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma Mr. Sandeep Gupta, Adv. Mr. Aashish Agrawal, Adv.	
4.	Original Application No.21/2015(CZ)	Ravindra Kumar Vs Stat of M.P. & Ors.	Mr. J.P. Mishra, Adv.	
5.	Original Application No. 22/2015	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 20/2015 (CZ) (M.A.No.332/15) (M.A.No.334/15) (M.A.No.335/15) (M.A.No.336/15) (M.A.No.337/15) (M.A.No.398/15) (M.A.No.404/15) (M.A.No.413/15) (M.A.No.518/15) (M.A.No.548/15)	Tribunal at its Own Motion Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv.	
7.	Original Application No. 49/2015	Amarkant Mishra Vs. State of MP & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. S.K.Verma, Adv.	
8.	Original Application No. 39/2015 (CZ) (M.A.No.446/15) (M.A.No.487/15)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv. Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv.	
9.	Original Application No. 28/2015 (CZ)	Sanjay Prakash Sharma Vs Commissioner, Urban Administration & Devlopment Department	Mr. Sanjay Prakash Sharma, Applicant Mr. Vijay Kumar Choudhary, Adv. Mr. Neel Choudhary, Adv.	

10.	(M.A.No.546/15) (M.A.No.547/15) in Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.232/15) (M.A.No.277/15) (M.A.No.536/15) (M.A.No.537/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R- 1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Anurag Maheshwari, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. Mr. M. Bhatnagar, Adv. Ms. Mamta Jain, Adv. Mr. S.K. Yadav, Adv.	
11.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. Om. Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
12.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay Kumar Choudhary, Adv.	
13.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Adv. Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv.	
14.	Original Application No. 36/2014	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shrotri Adv. Mr. Vijay Kumar Choudhary Adv. For BMC Mr. Neel Choudhary, Adv.	
FOR COMPLIANCE				
15.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7	
16.	Original Application No. 149/2014	Babu Lal Jajoo Vs. State of Rajasthan & Ors.	Mr. Lokendra Singh Kachhawa Adv. Mr. Rohit Sharma Adv.	
17.	Original Application No. 320/2014 (CZ) (M.A.No.529/15)	Praveen Patkar Vs. Sarla Tower & Ors.	Mr. Rohit Sharma Adv. Mr. Ankit Saxena Adv. Mr. Vivek choudhary Adv. Mr. L.K. Dubey Adv. Mr. Ravikant Patidar Adv. Ms. Parul Bhadoria, Adv.	

18.	Original Application No. 146/2013	Anil Kumar Vs. State of Rajasthan &Ors.	Mr. Sushil Saxena, Adv. Mr. K.K. Chhawal Adv. Mr. Ayush Dav Bajpai Adv.	
-----	---	---	---	--

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in